

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-50/2000/2157/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Mitali Thakuria,  
District & Sessions Judge,  
Kokrajhar.

Dated Guwahati, the 25<sup>th</sup> April, 2019.

Sub:- **Restricted Holiday with station leave permission.**  
Ref:- letter No.DJK.1-5/2019/562, dtd. 28.01.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for Restricted holiday on 20.04.2019 alongwith permission to leave the head quarters from the evening of 18.04.2019 till the morning of 22.04.2019, has been granted/rejected.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-51/97/2158 /A, dated 25.04.19**

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.



**JT. REGISTRAR (VIGILANCE)**

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